

SCHEDULE - I
FORM - A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
"LEHMAN BROTHERS CAPITAL PRIVATE LIMITED"

1.	NAME OF THE CORPORATE PERSON	LEHMAN BROTHERS CAPITAL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	September 7, 2006
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Ministry of Corporate Affairs The Registrar of Companies, Mumbai.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67120MH2006FTC164393
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	203, The Empire Business Centre, Empire Complex 414, Senapati Bapat Marg, Lower Parel West, Mumbai 400013, Maharashtra.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	February 26, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Dipti Mehta Reg No: IBBI/IPA-002/IP-N00134/2017-18/10350 Add : 201-206, Shiv Smriti, 2 nd Floor, 49A, Dr. Annie Besant Road, Above Corporation Bank, Worli, Mumbai - 400 018 Tel : +91 (22) 6611 9696 Direct Extn.: 604 Mobile : +91 9820292415 Email - dipti@mehta-mehta.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	March 26, 2020

Notice is hereby given that the **LEHMAN BROTHERS CAPITAL PRIVATE LIMITED** (the "Corporate Person") has commenced Voluntary Liquidation on February 26, 2020.

The stakeholders of **LEHMAN BROTHERS CAPITAL PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before March 26, 2020, to the liquidator at the address mentioned against Item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.


Dipti Mehta,
Liquidator

Date: February 28, 2020
Place: Mumbai